

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.2236
ANSWERED ON 08.08.2023

LOAN FROM IBRD

2236 # MS. INDU BALA GOSWAMI:

Will the Minister of **POWER** be pleased to state:

- (a) whether a loan from the International Bank for Reconstruction and Development (IBRD) has been approved to facilitate power sector reforms in Himachal Pradesh;
- (b) if so, the details thereof; and
- (c) whether work would also be done to increase the share of renewable energy in power generation in Himachal Pradesh through the said loan, if so, the details thereof?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (b) : The Board of the International Bank for Reconstruction and Development (IBRD), World Bank has approved a loan of US \$ 200 million on 27th June, 2023 to facilitate power sector reforms in Himachal Pradesh.

(c) : The works proposed under this loan are expected to increase the share of renewable energy in power generation in Himachal Pradesh. The Solar generation capacity to the tune of 200 MW is envisioned through this programme. 180 MW is to be executed by Himachal Pradesh Power Corporation Limited and 20 MW by HIMURJA in the State.
